#### PORT be pleased to state:

(a) whether there is any proposal to link Wellingdon Island by constructing a bridge between Wellingdon Island and Ernakulam; and

Written Answers

(b) if so, the details thereof and preestimate of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANS-PORT (SHR1 Z.R. ANSARI): (a) to (b). Yes, Sir. Construction of a link road (about 6 km.) including a major bridge across Venduruthy Channel connecting the Cochin Byepass of National Highway No. 47 with Willingdon Island was approved for Rs. 669 lacs in 1981 and the cost was to be shared equally between the Central Government, State Government and Port Authorities. The excess, if any, was to be shared by the State Government and Port Authorities. The cost has now increased to Rs. 996 lacs. The State Government have requested that revised cost may also be shared by the Government of India. The question of sharing of excess by Government of India is being settled.

### Additional Facilities at Maligaon Central Hospital

4989. SHRI BHUBANESWAR BHU-YAN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether any amount has been sanctioned in the year 1980-81 for additional facilities at Maligaon Central Hospital (North East Frontier Railway), under the works programme of Railway Board, which also included additional 50 beds, an intensive care Orthopaedic Unit, extension of Maternity Ward and additional training facilities;
- (b) if so, details indicating the utilisation of the sanctioned amount; and
- (c) reasons for the non-utilisation either of the whole or part of the sanctioned amount, as the case may be?

# THE MINISTER OF RAILWAYS (SHRI

(a) An amount of Rs. 5.7 lakhs was allotted in 1980-81 Budget for the work of additional facilities at Maligaon Central Hospital, initially estimated to cost Rs. 13.31

A.B.A. GHANI KHAN CHAUDHURY):

tional facilities at Maligaon Central Hospital, initially estimated to cost Rs. 13.31 lakhs. This, however, did not cover extension of Maternity Ward which was separately planned by the Railway in other years under its lumpsum powers, but no funds

were allotted in 1980-81 for this work.

(b) and (c). Till March '81, an amount of Rs. 81,000 only could be spent for procurement of materials against the work, as the detailed plan and estimate for the work could be finalised only in December, 1980, and the tenders for the work could not be finalised before 31.3.81. The balance amount in 1980-81 was utilised for other works under the same plan head. Fresh

# Enhancement of Remuneration to the Helpers in Anganwadi and Child Welfare Institutions

tenders are being called by the Railway.

4990. SHRI E.K. IMBICHIBAVA: Will the Minister of SOCIAL WELFARE be pleased to state:

- (a) whether it has come to notice of the Government that the amount of remuneration given to the helpers in the Anganwadi and Child Welfare Institutions is a paltry sum of Rs. 50/- per month; and
- (b) whether Government propose to enhance the amount of remuneration to a minimum of Rs. 100/- per month?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P.K. THUNGON): (a) The helper who is a part-time worker is paid an honorarium of Rs. 50/- per month.

(b) No, Sir.

# Unsatisfactory performance of cooperative societies in Allahabad Division

4991. SHRI BALASAHEB PAWAR: Will the Minister of RAILWAYS be pleased to state: